

(c) whether the investments have been rising or falling during the last three years, year-wise; and

(d) the proposals, if any, under contemplation of Govt. to start new joint ventures?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER): (a) The list of Joint ventures in Industrial Sector operating in different countries, is enclosed. [See Appendix CXLI, Annexure No. 98]

(b) Yes, Sir.

(c) Accumulative figures of total investments during preceding 3 years are as under:

(Rs. in crores)

1984	85.30
1985	93.84
1986	92.00

(d) At present, there are 9 proposals for setting up joint ventures under consideration.

Indian investment in joint venture projects

†2161. SHRI PARVATHANENI UPENDRA: Will the Minister of COMMERCE be pleased to state:

(a) the total Indian investment in joint ventures in foreign countries during the last five years;

(b) whether it is a fact that the Indian investment in joint ventures abroad has virtually remained stagnant during the last five years; and

(c) if so, the reasons therefor?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER): (a) The total investment approved in

joint Venture projects during the last five years was Rs. 11.93 crores.

(b) No, Sir.

(c) Does not arise.

'Q' mark engines

†2162. SHRI CHIMANBHAI MEHTA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that 'Q' mark engines are exported outside India and that those have been found to be good engines;

(b) how much foreign exchange 'Q' mark engines earn annually;

(c) the reasons for which subsidy and loan facilities that were earlier available for 'Q' mark engines are now discontinued; and

(d) whether it is a fact that ISI laboratory in Gujarat tested 'Q' mark engine and found it on par with ISI specifications?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER): (a) and (b) Engines are being exported from India. No separate figures of export are, however, being maintained by the Ministry of Commerce, in respect of 'Q' mark engines. Commerce Ministry also does not maintain assessments of buyers specifically for 'Q' mark engines.

(c) A Working Group constituted by the National Level Standing Committee for improving the operational efficiency of irrigation pumpsets have recommended that loans and refinance be provided only to the energy efficient pumping systems with ISI mark and financing for 'Q' mark pumpsets should be done away with in a phased manner.

†Previously unstarred question 1881, transferred from the 12th March, 1987.

†Previously unstarred question 2032, transferred from the 13th March, 1987.

(d) Indian Standards Institutions does not have a laboratory in Gujarat. Hence, the question of testing 'G' mark engines does not arise.

Setting up of Synthetic Spinning Mill in Orissa

2163. SHRI SUBAS MOHANTY: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that Orissa Government have approached the Union Government for the grant of a licence for the setting up of Synthetic Spinning Mill at Keonjhar which will generate employment for thousands of persons; and

(b) if so, what action Government have taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) The proposal of M/s. Keonjhar Cooperative Synthetic Spinning Mills Ltd., Keonjhar Distt., Orissa for the grant of a licence for manufacture of synthetic yarn could not be accepted as it did not satisfy the locational guidelines.

P.M.'s statement about Sikh extremists

2164. SHRI ATAL BIHARI VAJ-PAYEE:

SHRI KAILASH PATI MISHRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether on December 12 last in Leh, the Prime Minister had stated that India could take action against Sikh terrorist camps in Pakistan but did not want to violate international rules and regulations as reported in the Times of India of the 13th December, 1986.

(b) what international forums and channels were open for India in such a situation; and

(c) what specific and effective steps have been taken by Government in this regard and with what results?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FA-LEIRO): (a) Yes, Sir.

(b) and (c) India has taken up the issue of Pakistan's involvement with Sikh terrorists with the Pakistan Government on several occasions. During the Home Secretary's visit to Lahore in December 1986, the Pakistan Government had assured him that it would not provide any support to terrorist activities directed against India.

Development of Baghe Bahu in Jammu

2165. SHRI DHARAM CHANDER PRASHANT: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that the Union Ministry of TOURISM is advancing funds for the development of Baghe Bahu, in Jammu; and

(b) if so, what amount was given to the State Government during the year 1986-87 for the purpose?

THE MINISTER OF TOURISM (MUFTI MOHD. SAYEED): (a) Yes, Sir.

(b) The Union Ministry of Tourism did not give any amount to the State Government during 1986-87.

ESI Hospital at Visakhapatnam

2166. SHRI GOPALA RAO RAO: Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal